

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1382
ANSWERED ON:04.03.2011
TAX EVASION OF TILES MANUFACTURERS
Bhadana Shri Avtar Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether ceramic tiles manufacturing companies in the various commissionerates of Mumbai city were found to have evaded income tax, service tax and wealth tax;
- (b) if so, the details of such companies during each of the last three years;
- (c) whether any department or agency under the control of the Ministry of Finance has probed any case of investment of such companies on land worth about Rs.500 crores in Alibagh in Maharashtra; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (d): The information relating to evasion of direct taxes by ceramic tiles manufacturing companies of Mumbai and details of their investments is not maintained centrally in Central Board of Direct Taxes (CBDT). Collection of the requisite details would require examination of individual case records, involving considerable time and effort, which may not be commensurate with the objective sought to be achieved. However, necessary actions in accordance with the provisions of the Direct Tax Laws are taken by the officers having jurisdiction over such cases, to bring to tax the undisclosed income detected in each case.

With regard to evasion of service tax by ceramic tiles manufacturing companies in various commissionerates of Mumbai, the information is being collected and will be laid on the Table of the House.